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Title: Introduction of the Central Road Fund (Amendment) Bill, 2017.

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): On behalf of my senior colleague, Shri Nitin Jairam Gadkari, I beg to move for leave to introduce a Bill further to amend the Central Road Fund Act, 2000.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Central Road Fund Act, 2000."

*The motion was adopted.*

SHRI PON RADHAKRISHNAN: I introduce the Bill.

### **12.10 hours**

*(At this stage, Shri K.C. Venugopal and some other hon. Members went back to their seats.)*

HON. SPEAKER: Now, the House will take up 'Zero Hour'.

â€¦(व्यवधान)

माननीय अध्यक्ष : पहले इनको जगह पर जाने के लिए बोलो।

â€¦(व्यवधान)

माननीय अध्यक्ष : आप ज्यादा मत बोलो, चुपचाप अपनी सीटों पर जाओ।

â€¦(व्यवधान)

माननीय अध्यक्ष : आप सबको जितना बोलना है, बोलिये।

...(व्यवधान)

माननीय अध्यक्ष : मैं आपको भी बोलने का समय दूंगी।

â€¦(व्यवधान)

माननीय अध्यक्ष : क्या हुआ, आप यह क्या कर रहे हो?

â€¦(व्यवधान)

माननीय अध्यक्ष : मैं आपको भी बोलने का मौका दूंगी।

â€¦(व्यवधान)

HON. SPEAKER: Hon. Members, you will also get time.

...(Interruptions)

माननीय अध्यक्ष : खड़ने जी, आप बोलिये।

â€¦(व्यवधान)